

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:100
ANSWERED ON:25.07.2005
PRODUCTION OF MILK AND MILK PRODUCTS
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of AGRICULTURE be pleased to state:

- (a) the demand and production of milk and milk products in the country at present;
- (b) the estimated requirement of milk and milk products during the next two years;
- (c) the quantity of milk products exported during the last three years alongwith the foreign exchange earned therefrom;
- (d) whether the Government proposes to formulate my comprehensive plan to augment the production of milk product in the country and also its exports; and
- (e) if so, the details thereof and the action being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a)&(b): The production of milk in the country during the years 2003-04 and 2004-05 has been estimated at 88.1 million tonnes and 91.0 million tonnes respectively. The estimated production of milk for 2005-06 and 2006-07 is 93.5 million tonnes and 96.0 million tonnes respectively. The milk production at national level is by and large sufficient to meet the domestic demand. There is no authentic data on production of milk products in the country.

(c): The quantity of milk products exported during last three years alongwith foreign exchange earned therefrom is given below:-

Year	Quantity in metric tonnes (MT)	Value (in Rs. crores)
2001-02	24774	182.45
2002-03	21439	153.59
2003-04	15883	155.19
2004-05	NA	413.55

(d)&(e): Department of Animal Husbandry, Dairying & Fisheries in Government of India is implementing the following schemes to augment the production of milk in the country:

1. National Project for Cattle and Buffalo Breeding.
2. Livestock Health and Disease Control.
3. Fodder Development Scheme.
4. Intensive Dairy Development Programme.
5. Assistance to Cooperatives.
6. Strengthening Infrastructure for Quality and Clean Milk Production.

To promote the exports of milk and milk products, following steps have been taken by Agricultural and Processed Food Products Export Development Authority (APEDA) under Milk of Commerce & Industry:

1. Standards have been laid down under Export (Quality Control and Inspection) Act, 1963 for export of milk products.
2. Financial assistance is provided by APEDA to the exporters for setting up of in- house quality control laboratories and

implementation of international quality systems. APEDA also extends assistance to the registered exporters for packaging development, market development etc.

3. Participation in trade fairs to create awareness of Indian products including dairy products.

4. The Ministry of Commerce and Industry in the recently announced Foreign Trade Policy has extended the benefit of Vishesh Krishi Upaj Yojana to dairy sector also. Under the scheme, the exporters are entitled for duty credit scrip equivalent to 5% FOB value of exports for each licensing year. The scrip and the items imported against it would be freely transferable. The duty credit may be used for import of inputs or goods including capital goods provided the same is freely importable.